

CCPA 11 of 2011
[Arising out of OA 242 of 2006]

07/08/2014

None for the parties.

No one has appeared on behalf of the petitioner nor requisites have been filed in spite of direction given on 22.05.2014.

2. The contempt petition is dismissed for default.


(S.K. Patnaik)
Member (J)
sk/-


(A.K. Jain)
(Member (A))